

(e) whether the beneficiary industries would contribute for the working of the above Centre; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS, AND SPACE (SHRI K.R. NARAYANAN): (a) to (f). Yes, Sir. The infrastructure arrangements for the Centre at Bangalore are in progress.

#### **Opening of Immigration Counter at Bangalore City Airport**

2408. SHRI V. S. KRISHNA IYER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that the air passengers bound to Bangalore have to go to Madras for immigration requirements;

(b) whether there is any proposal to open an immigration counter at Bangalore city airport; and

(c) if so, when it will be opened?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir. Immigration and Customs formalities are completed at Madras International Airport itself as Bangalore Airport does not have proper infrastructure and accommodation for these formalities.

(b) Yes, Sir.

(c) As and when necessary arrange-

ments for this purpose are completed.

#### **Development of Peruvannamuzhi as a Tourist Place**

2409. SHRI K.P. UNNIKRISHNAN: Will the Minister for CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Peruvannamuzhi, with its lakes and forests in Calicut District of Kerala, can be developed as a place of tourist importance;

(b) whether Government of Kerala have forwarded any proposals for development of this place; and

(c) if so, the action taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Assessment of potential of a tourist centre, is the responsibility of the State Government.

(b) Yes, Sir.

(c) The proposals forwarded by the Government of Kerala for central financial assistance for development of tourism infrastructure at Peruvannamuzhi relate to the financial year 1988-90 which is yet to begin.

#### **Dislocation in Indian Airlines Flights**

2410. SHRI K.P. UNNIKRISHNAN: DR. P. VALLAL PERUMAN:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there were persistent delays and consequent dislocation in the flight schedules of Indian Airlines since November, 1988; and

(b) if so, reasons thereof and what

steps have been taken to rectify the situation?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). Since November, 1988 there has been increase in delays to Indian Airlines flights due to capacity constraints, less cushioning between two flights, adverse weather conditions and rise in consequential delays. The following steps have been taken by Indian Airlines to minimise delays and cancellations:

- (i) Standby capacity at base stations has been provided.
- (ii) Additional aircraft capacity has been augmented through lease of aircraft from various sources;
- (iii) Punctuality of aircraft is being constantly monitored at various levels; and
- (iv) In order to tackle the bird menace at airports, a Committee has been constituted in which Indian Airlines is actively participating.

#### **Seizure of Gold by Coast Guard**

2411. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of DEFENCE be pleased to state:

(a) the total value of contraband gold seized by the Coast Guard during 1986, 1987 and 1988 respectively;

(b) whether new crafts had been introduced into the Coast Guard's fleet in 1988; and

(c) if so, details thereof?

THE MINISTER OF STATE IN THE

DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) The total value of contraband gold seized by the Coast Guard either independently or in cooperation with other agencies during 1986, 1987 and 1988 is as follows:

Year	Value (Rs in crores)
1986	0.16
1987	0.61
1988	53.18

(b) and (c). One Off-shore Patrol Vessel, eight Interceptor craft and a Work Boat were inducted into the Coast Guard fleet in 1988.

#### **Test Firing of Rockets**

2412. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of DEFENCE be pleased to state:

(a) whether our scientists have determined the success and effects of the test firing of the multi-stage rocket by Pakistan;

(b) if so, the details thereof;

(c) whether Government propose to speed up our own plans in this area; and

(d) if so, details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) and (b). It has been reported in the Press that Pakistan has successfully test fired a multistage rocket with a scientific payload of 150 kgs to an altitude of 640 kms.